Central Administrative Tribunal Principal Bench, New Delhi.

CP-611/2015 in OA-2595/2014

New Delhi this the 1st day of December, 2015.

Hon'ble Mr. Justice L.N. Mittal, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

- Rupesh Kumar Maan, Aged-28 years, S/o Sh. Chander Pal Singh, R/o V.P.O. Sinouli, Tehsil Badaut, Distt. Baghpath (UP).
- Rajendra Kumar, Aged-34 years, S/o Sh. Rampal Singh, R/o V.P.O. Sinouli, Tehsil Badaut, Distt. Baghpath (UP).
- Sh. Anuj Kumar, Aged-21 years, S/o Sh. Ompal Singh, R/o VPO Kheri Karmu, Tehsil Shamli, Distt. Shamli (UP).
- Praveen Kumar, Aged-26 years, S/o Sh. Rajbir Singh, R/o VPO Dhikana, Tehsil Badaut, Distt. Baghpat.
- Pravendra Kumar, Aged-24 years, S/o Sh. Jagpal Singh, R/o VPO Gaidabra, Tehsil Badaut, Distt. Baghpat (UP).
- Pravendra Kumar, Aged-30 years, S/o Sh. Rajinder Singh, R/o VPO Lohari, Tehsil Badaut, Distt. Baghpat (UP).
- Chander Prakash, Aged-35 years, S/o Sh. Munni Lal, R/o VPO Madapur, Post Borla, Distt. Aligarh (UP).

Applicants

(through Sh. Yogesh Sharma, Advocate)

Versus

1. Shri A.K. Puthia, General Manager, Northern Railway, Baroda House, New Delhi. Shri S.S. Rana
 Assistant Personnel Officer,
 Railway Recruitment Cell,
 Lajpat Nagar-I, New Delhi-24.

Respondents

(through Sh. R.N. Singh, Advocate)

Order (Oral)

Justice L.N. Mittal

Counsel for the parties have stated that in Writ Petition filed by respondents, Hon'ble High Court has stayed the order of the Tribunal.

- 2. In view of the aforesaid, the instant Contempt Petition is disposed off as infructuous.
- 3. Notices issued to respondents stand discharged.

(Shekhar Agarwal) Member (A) (Justice L.N. Mittal) Member (J)

/Vinita/